

BY SPEED POST
Sr.No. 1

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

4th Floor, Middle Wing,
Janpath Bhawan, Janpath,
New Delhi-110001

Dated: the 2nd September, 2021

To

Sh./Ms. **MANISH MAHAJAN, Advocate**
WARD NO 14 OPPOSITE CTM, NEAR POLICE
POST HATLIMORH, KATHUA, JAMMU AND
KASHMIR-184101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

DATE OF INTERVIEW-04.09.2021

TIME-2.00 PM TO 6.30 PM

VENUE- Convention Centre, Canal Road, Jammu, UT of J & K

2. You are also requested to bring the following documents (in original) along with self-attested photocopies (no Mark-Sheets will be entertained) of these documents-

- (a) High School/Class Xth Passing Certificate
- (b) Graduation & LLB Degree
- (c) Enrollment Certificate issued by Bar Council
- (d) Aadhar Card/Photo ID Proof
- (e) Caste Certificate (if applicable)
- (f) Two passport size photos

3. The applicants who do not produce original documents shall not be allowed to participate in the Interview Process.

4. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

Yours faithfully,



(T.K.Malik)
DLA & COMPETENT AUTHORITY

BY SPEED POST
Sr.No. 2

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

4th Floor, Middle Wing,
Janpath Bhawan, Janpath,
New Delhi-110001

Dated: the 2nd September, 2021

To

Sh./Ms. **RAJEEV SINGH, Advocate**
BUN DODA NEAR SHIV MANDIR, DODA,
JAMMU AND KASHMIR-182202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

DATE OF INTERVIEW-04.09.2021

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DLA & COMPETENT AUTHORITY

BY SPEED POST
Sr.No. 3

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

4th Floor, Middle Wing,
Janpath Bhawan, Janpath,
New Delhi-110001

Dated: the 2nd September, 2021

To

Sh./Ms. **PRIYANKA MANHAS, Advocate**
BUN DODA NEAR COURT COMPLEX DODA
JAMMU AND KASHMIR DODA 182202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

DATE OF INTERVIEW-04.09.2021

TIME-2.00 PM TO 6.30 PM

VENUE- Convention Centre, Canal Road, Jammu, UT of J & K

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DLA & COMPETENT AUTHORITY

BY SPEED POST
Sr.No. 4

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

4th Floor, Middle Wing,
Janpath Bhawan, Janpath,
New Delhi-110001

Dated: the 2nd September, 2021

To

Sh./Ms. **AMIT SHARMA, Advocate**
VILLAGE THALORA, POST OFFICE THALORA,
JAMMU AND KASHMIR, TEHSIL MAJALTA,
UDHAMPUR-182127

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

DATE OF INTERVIEW-04.09.2021

TIME-2.00 PM TO 6.30 PM

VENUE- Convention Centre, Canal Road, Jammu, UT of J & K

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(T.K.Malik)
DLA & COMPETENT AUTHORITY

BY SPEED POST
Sr.No. 5

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

4th Floor, Middle Wing,
Janpath Bhawan, Janpath,
New Delhi-110001

Dated: the 2nd September, 2021

To

Sh./Ms. **ROHIT CHANDAN, Advocate**
H.NO. 537 SEC 5, SHIVALIK PURAM JANIPUR
COLONY, JAMMU AND KASHMIR, JAMMU-
180007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

DATE OF INTERVIEW-04.09.2021

TIME-2.00 PM TO 6.30 PM

VENUE- Convention Centre, Canal Road, Jammu, UT of J & K

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DLA & COMPETENT AUTHORITY

BY SPEED POST
Sr.No. 6

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

4th Floor, Middle Wing,
Janpath Bhawan, Janpath,
New Delhi-110001

Dated: the 2nd September, 2021

To

Sh./Ms. **MOHD YASIN BHAT, Advocate**
MUFTI BAGH HARWAN, JAMMU & KASHMIR,
SRINAGAR-191121

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20th March 2020 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule mentioned below-

DATE OF INTERVIEW-05.09.2021

TIME-09.00 AM TO 1.30 PM

VENUE- Convention Centre, Canal Road, Jammu, UT of J & K

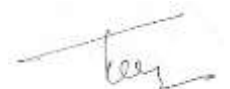
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(T.K.Malik)
DLA & COMPETENT AUTHORITY